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(c) None; it will function in an honorary and advisory capacity.

Thrust of Planning during the Eighth Five Year Plan

1134. PROF. C. LAKSHMANNA: Will the Minister of PLANNING be pleased to state;

- (a) the major thrust of Planning during the Eighth Five Year Plan; and
- (b) the extent to which it will reflect the conditions as prevailing in the country today?

THE MINISTER' OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) and (b) The main objectives and strategies including the major thrust areas for the 8th Five Year Plan would be set out in the Approach Paper which is under preparation at present. The objectives and strategies for the Eighth Five Year Plan will fully reflect the conditions as prevailing in the country to-day.

Supply of Electronic Information Systems for ships by Foreign firm

1135. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of DEFENCE be pleased to state;

- (a) whether it is a fact that two sets of computer based electronic information system for ships was ordered from a foreign firm;
- (b) whether the Expert Committee had not recommended the firm and their equipment; and
- (c) if so, what are the reasons for opting for a foreign firm against the recommendations of the Expert Committee?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI); (a) Yes, Sir.

(b) and (c) Government decision in the matter was taken in the best

interests of the Armed Forces after considering the recommendations of several Expert Committees.

to Questions

Inspection of Ammunition supplied to Indian Army

1136. SHRI YASHWANT SINHA: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the Director General of Inspection (DGI) has been entrusted with the work of examining the ammunition manufactured and suplied by Ordnance Factories for use by the Indian Army;
- (b) whether the DGI has been submitting its reports to the Defence Ministry;
- (c) whether these reports are scrutinised and action taken thereon;
- (d) if so, what action has been taken by Government against the heads of the Ordnance Factories sup plying defective ammunition since 1975 to March 1985; and
- (e) if the answer to part (c) above be in the negative, what are the reasons terefor?

' THE MINISTER OF STATE IN THE DEPARTMENT OF **DEFENCE** PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE CHINTAMANI PANIGRAHI): (a) to (e) The Diretcorate General of Quality Assurance (DGQA), earlier designated as Directorate General of Inspection (DGI) is inter-alia entrusted with the work of final acceptance inspection of the ammunition manufactured and supplied by Ordnance Factories for use by the Indian Army in terms of the specifications laid down for manufacture of the items.

After inspection of ammunition in accordance with the laid down srae-cifiscti'ons of the stores, the DGQA submits its findings to the manufacturing agency viz. Ordnance Factories